

(c) The Government has taken several steps to train law enforcement agencies in cyber crimes investigation and cyber forensic which includes:

- (i) Under the Cyber Crime Investigation Programme Ministry of Home Affairs is supporting the establishment of Cybercrime Police Station (CCPS) and Cyber Crime Investigations and Forensic Training Facilities (CCIFTF) in each State/Union Territory of India under Police Modernization Scheme. Action also has been taken to set up a National Centre of Excellence exclusively devoted to render cyber forensic services and to act as National Research and Training Centre on Cyber Forensics.
- (ii) A programme has also been initiated for indigenous development of cyber forensic tools and setting up of infrastructure for training of law enforcement agencies and judiciary on the procedures and methodology of collecting, analyzing and presenting digital evidence.
- (iii) Government has formulated a set of investigation manuals with procedures for Search, Seizure Analysis and Presentation of digital evidence in courts. The manuals have been circulated to Law Enforcement Agencies in all States.

Assistance to IT firms for upgradation of banking services

829. SHRI AVINASH PANDE: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware of the growing importance of IT set up in upgrading the financial services industry, especially banking;

(b) whether Government is also aware of the growing interest of Wipro Technologies in emerging markets, which includes India, with regard to the same;

(c) whether Government has taken steps to assist the IT firms in upgrading the banking services to cope with future regulatory and customer driven online and mobile services;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) As per National Association of Software and Service Companies (NASSCOM) the banking, financial services and insurance industry is the 4th largest industry vertical for 11 services in India. Total IT spending in this vertical was Rs. 14,700 Crores in FY 2010-11. New forms of banking and push on financial inclusion are key drivers for growing spend in this segment.

(b) Such data is not maintained.

(c) to (e) As per the Department of Financial Services, Ministry of Finance, banks are governed by their Board driven policies with regards to their operational matters and are expected to take steps to cope with future regulatory matters and consumer driven online and mobile services.

Investigation in 2G Spectrum allocation

830. SHRI BASAWARAJ PATIL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether there is any case to hamper the investigation process of 2G spectrum allocation;

(b) whether Supreme Court has given any instructions regarding this;

(c) if so, the details of these instructions; and

(d) by when Government intends to complete the investigation of allegations in 2G allotment case?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) There is no hampering in the investigation by the Central Bureau of Investigation (CBI) of cases relating to 2G Spectrum allocation.

(b) and (c) Supreme Court of India has been monitoring the investigation of 2G Spectrum cases vide Civil Appeal No. 10660 of 2010 (earlier in SLP Civil No. 24873 of 2010). Supreme Court has passed various orders in this case, including orders dated 16.03.2011 and 11.04.2011, for not interfering with investigation or impeding the trial.